

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH (COURT-I)

(IB)-380(PB)/2017

In the matter of :

Uniword Telecom Limited

....PETITIONER

Vs.

Autopal Industries Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC, 2016

Order delivered on 19.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor : Mr. Naresh Kumar Sejwani,
Advocate

For the Intervener :

ORDER

At the request of the parties, the matter is adjourned to 09.2.2018.

List on 09.2.2018

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.1.2018